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CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA-2691/2000

New Delhi this the 22nd day of December, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Dr. G.R. Malik,
S/o late Sh. Bhagirath Malik,
R/o Rly. Bangalow No. F-104,
Railway Hospital,
Agra Cantt. Applicant
(through Sh. KNR Pillai, Advocate)

Versus

Union of India through
the Secretary,
Ministry of Railways
(Railway Board),
Rail Bhawan,
New Delhi. Respondents

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicant seeks refixation of his seniority
after reckoning his service as a Short Service
Commissioned Officer from 04.01.72 to 01.04.77 with all
consequential benefits.

2. We have heard applicant's counsel Sh.
K.N.R. Pillai who informs us that applicant's
representation dated 08.06.96 forwarded vide letter
dated 26.07.96 (Annexure A.I) has still not been
disposed of by respondents. If so, we dispose of this
O.A. at this preliminary stage with a direction to
respondents to dispose of the aforesaid representation
dated 08.06.96 in accordance with rules and

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instructions within three months from the date of receipt of a copy of this order under intimation to applicant.

3. If applicant has any grievance thereafter, it will be open to him to agitate the same through appropriate original proceedings, in accordance with law, if so advised. No costs

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

S.R. Adige
(S.R. Adige)
Vice-Chairman(A)

/vv/